NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 1555/12	TP No. 116/16	Hearing	397/398	Ronald Vuillemin Vs Toradex Solutions Pvt. Ltd., & 2 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ABHITIT ATUR

9663309317

SIGNATURE

Counsel for petitioner is present. M/s. N.R. Rao, Advocates, filed vakalat for R-1 Company. Counsel for petitioner reported that he would file memo for withdrawal giving the details as to why the petitioner is seeking permission for withdrawal of the petition.

List it on 21.08.2017.

MEMBER (J)

MEMBER (T)